

C.P No. 211/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)




SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017


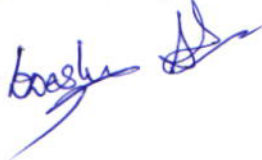
NAME OF THE PARTIES: Sunil Kand & Anr.
V/s.

C.V. Sunil Kand Consultants Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|-------------------------------------|--|---|
| 1 | Deepak D. Deshpande | Advocate for Respondents 2 & 3 |  |
| 2 | Sheelam Shah | Counsel, i/b V. P Verma for Respondent No. 5 & 6 |  |
| 3 | Bharati Sohoni i/b Manoj Wadekar | for Petitioners |  |

By consent 22/11/2017

ORDER

C.P. No. 211/241,242&244/NCLT/MB/MAH/2012

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **22.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
10.10.2017

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Sd/-

M.K. Shrawat
Member (Judicial)